

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A./105/96

(C.R. 15578-W/80)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.  
Hon'ble Mr. B.P. Singh, Administrative Member.

R.C. MUKHERJEE

-VERSUS-

UNION OF INDIA & ORS.(E. RAILWAY)

For the applicant : Mr. M.S. Banerjee, counsel

For the respondents : None.

Heard on 22.6.99

Order on 22.6.99

O R D E R

D. Purkayastha, JM

When the matter is taken up for hearing today, none appears for the respondents. We find that on earlier two consecutive occasions none appeared for the respondents. Lt. counsel Mr. Banerjee, appearing on behalf of the applicant is present today. Therefore the matter stands dismissed for default.

22/6/99  
Member (A)

H.S.  
Member (J)